

**Central Administrative Tribunal  
Ernakulam Bench**

**OA No.180/00860/2019**

Friday, this the 20<sup>th</sup> day of December, 2019.

**CORAM**

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member  
Hon'ble Mr.Ashish Kalia, Judicial Member**

1. Banee Prasad Meena, aged 36 years,  
S/o Pyarelal Meena,  
Technician III/Office of Senior Section Engineer,  
Carriage & Wagon/Mangalore Junction,  
Palakkad Division.  
Residing at : 65-C, Railway Colony,  
Near Naga Temple, Mangalore Central,  
Mangalore-575 007.
2. Naresh Kumar, aged 36 years,  
S/o Parasuram Meena,  
Technician Iii/Office of Senior Section Engineer,  
Carriage & Wagon/Mangalore Junction,  
Palakkad Division.  
Residing at : 187-E, Railway Colony,,  
Near Naga Temple, Mangalore Central  
Mangalore-575 007.
3. Bajranglal Meena, aged 36 years,  
S/o Surajmal Meena,  
Technician I/Office of Senior Section Engineer,  
Carriage & Wagon/Mangalore Junction,  
Palakkad Division.  
Residing at : 11-A, Railway Colony,  
Near Naga Temple, Mangalore Central,  
Mangalore-575 007.
4. Meghraj Meena, aged 33 years,  
S/o Ram Karan Meena,  
Technician III/Office of Senior Section Engineer,  
Carriage & Wagon/Mangalore Junction,  
Residing at : Railway Colony,  
Near Naga Temple, Mangalore Central,  
Mangalore-575 007.

5. Ramkesh Meena, aged 34 years,  
 S/o Bachchu Singh Meena,  
 Technician II/Office of Senior Section Engineer,  
 Carriage & Wagon/Mangalore Junction,  
 Palakkad Division.  
 Residing at : 76-A, Railway Colony,  
 Near Naga Temple, Mangalore Central,  
 Mangalore-575 007.

6. Roop Singh Meena, aged 34 years,  
 S/o Shyo Prasad Meena,  
 Technician II/Office of Senior Section Engineer,  
 Carriage & Wagon/Mangalore Junction,  
 Palakkad Division.  
 Permanent resident of Village  
 Nimali Khurd, Jeenapur Post,  
 Sawai Madhopur District,  
 Rajasthan-322 001.

7. Rajendra Meena, aged 31 years,  
 S/o Haripal Meena,  
 Technician II/Office of Senior Section Engineer,  
 Carriage & Wagon/Mangalore Junction,  
 Palakkad Division.  
 Residing at : 187-D, Railway Colony,  
 Near Naga Temple, Mangalore Central,  
 Mangalore-575 007.

Applicants

(Advocate: Mr. T.C.Govindaswamy)

**versus**

1. Union of India represented by  
 the General Manager, Southern Railway,  
 Headquarters Office, Park Town P.O.,  
 Chennai-600 003.

2. The General Manager, West Central Railway,  
 Headquarters Office,  
 Jabalpur (Madhya Pradesh)-482 001.

3. The Divisional Railway Manager,  
 Southern Railway, Palakkad Division,  
 Palakkad-678 010.

4. The Senior Divisional Mechanical Engineer,  
Southern Railway, Palghat Division,  
Palakkad-678 010.

5. The Divisional Railway Manager,  
West Central Railway, Kota Division,  
Kota (Rajasthan) – 324 006.

6. The Senior Divisional Personnel Engineer.  
Southern Railway, Palghat Division,  
Palakkad-678 010. Respondents

(Advocate: Mr.C.B.Sreekumar)

The OA having been heard on 20<sup>th</sup> December, 2019, this Tribunal delivered the following order on the same day:

**O R D E R (oral)**

**By E.K.Bharat Bhushan, Administrative Member**

Today when the matter was taken up, learned counsel representing the Railways submitted a copy of the communication he has received from the Personnel Department of the Divisional Office, Palakkad which states as follows:

*"The Administration has decided to relieve all the applicants. They will be relieved from this Division after getting clearance from Vigilance Department before 20<sup>th</sup> of January, 2020.*

*Therefore, the Hon'ble Tribunal may please be apprised of the same duly seeking a month time to complete the procedure."*

2. On the basis of the communication presented before this Tribunal today, we close the OA, noting that the process of relief of the applicants should be completed by 31<sup>st</sup> January, 2020.

**(Ashish Kalia)**  
**Judicial Member**

**(E.K.Bharat Bhushan)**  
**Administrative Member**

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**Annexures filed by the applicant:**

Annexure A1: Copy of the order bearing No.WCR P.WRS/221/E2 Gr.D/Vol.25 dated 23.5.2018 issued from the office of the Chief Workshop Manager, Kota Division.

Annexure A1(a): True translation of Annexure A1 dated 23.5.2018.

Annexure A2: Copy of willingness to be transferred in the initial grade of appointment i.e., Helper submitted by the 7<sup>th</sup> applicant, dated 14.9.2018.

Annexure A3: Copy of a letter bearing No.J/P.676/V/IRT/Helper/C&W dated 24.10.2018 addressed to Chief Workshop Manager, Wagon Workshop.

Annexure A4: Copy of the communication from the office of the third respondent bearing No.J/P/563/Coord/RRC/Vol.V dated 6.8.2019.

Annexure A5: Copy of orders issued by the Railway Board under No.E(NG)I-2019/TR/11 dated 20.9.2019.

Annexure A6: Copy of the orders issued by the Railway Board under No.E(NG)I/2019/PM2/18 cc dated 26.11.2019.